

CAUSE – LIST 15.02.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Akshay Dave , Advocate,	S.B.Civil Misc.Appeal No.1514/2006,Prem Sukh Kumawat V/s Smt.Praveen Malviya	Mr.R.S.Choudhary	Mr.Nishant Bora & Meenu Purohit
02.	Smt.Meena Kothari,Advocate,,	S.B.Civil First Appeal No.282/2011,Prem Singh V/s Anand Singh	Mr.H.R.Soni	Dr.A.A.Bhansali
03.	Shri Jitendra Maheshwari,Advocate	S.B.CivilWrit Pet.No.3152/1992,Laxmi Grah Nirman Samiti V/s State & Ors.	Mr.L.R.Mehtha	Mr.Veemt Dave
04.	Dr.A.A.Bhansali , Advocate	S.B.Civil Writ Pet.No.13397/2015,Mohini Devi V/s Bhawari Devi & Ors.	Mr.A.K.Rajwanshi	Mr.Vipin Manked
05.	Shri Dhanpat Choudhary ,Advocate,	S.B.CivilMisc.Tr.Pet.No.109/ 2015,Smt.Bala V/s Bamsilal	Mr.R.S.Chudawat	Mr.Manoj Bohara
06.	Shri Dhanpat Choudhary ,Advocate,	S.B.CivilMisc.Tr.Pet.No.147/2 015,Smt.Swati V/s Abhishek Sharma	Mr.Rajat Dave & Vikas Chouchan	Mr.Kalish Khatri
07.	Shri Rishi Vaishanav,Advocate	S.B.CivilWritPetNo.6796/2013 ,Smt.Rewati Devi V/s J.N.V.N.Ltd;	Mr.S.K.Verma & Pritam Joshi	Mr.Jitendra Singh Solanki
08.	Dr.Pramila Acharya,Advocate	D.B.C.M.a.No.1338/2015,Smt. Vijay Klaxmi Dayma V/s Chandar Kumar Sharma	Mr.A.K.Babel	Mr.Manoj Bohara

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S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt. Meena Kothari,Advocate,	S.B.CivilFirst Appeal No.417/2005,Smt.Bhawar Kanwar V/s Vijay Singh @ Bija Singh	Mr.Anil Vyas	Mr.Alkesh Agarwal

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01.	Shri Abdul Azij Khan,Advocate,	S.B.Civil Second Appeal No.196/2015,Balkhira Begam V/s Yasin Khan	Mr.Manoj Bhandari & Govind Suthar	Mr.Vipin Makkad



DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR